Customs, Excise and Service Tax Appellate Tribunal West Block No.2, R.K.Puram, New Delhi - 110066 SINGLE MEMBER (APPEAL BRANCH) CAUSELIST

Court No.:II

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

Coram:

HON BLE MR. ANIL CHOUDHART, MEMBER (JUDICIAL)

Day: Wednesday

Time: 10:30 A M

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE REMARKS
	REGULAR			
	<u>MATTERS</u>			
1	C/52073/2022	HARJEET SINGH JOHAR	COMMISSIONE R, CUSTOMS- PATPARGANJ	DHRUV SURANA, ADV./DR dhruvsurana@gmail. com
2	C/52314/2022		COMMISSIONE R, CUSTOMS (APPEALS)- NEW DELHI	S.SUNIL ADVOCATE/DR ssunil29@gmail.com

Prepared By: chandanchanchal

Verified By CM

Dy. Registrar (SINGLE MEMBER Appeal Branch)

Dated:19/04/2023

Customs, Excise and Service Tax Appellate Tribunal West Block No.2, R.K.Puram, New Delhi - 110066 SINGLE MEMBER (APPEAL BRANCH) CAUSELIST

Court No.:III

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

Coram:

HON BLE MS. BING TAMTA, MEMBER (JUDICIAL)

Day: Wednesday
Time: 10:30 A M

S	.No. APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
	REGULAR MATTERS				
1	C/50047/2023	ANSHUL JAIN	$(\Lambda DDH \Lambda I \Lambda$	RAHEJAS LAW FIRM. ADVOCATE/DR advocaterahulraheja27 @gmail.com	

Prepared By: chandanchanchal

Verified By CM

Dy. Registrar (SINGLE MEMBER Appeal Branch)

Dated:19/04/2023